

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 119

IA Nos. 262/21, 1069/2023, 1631/2022
in
C.P. (IB) No. 7/Chd/Hry /2018
(Admitted)

IN THE MATTER OF:

Shiva Shakti Elmech Pvt. Ltd.

...Petitioner

Vs.

Drake & Scull Water & Energy India Pvt. Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 11.06.2024.

Sd/-

Court Officer

Preeti
29.04.2024